

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-505
IB-238/ND/2023

IN THE MATTER OF:

M/s. Carrycon India Ltd.

....Applicant

SECTION

U/s 10 IBC

Order delivered on 06.02.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Vinod Kumar Chaurasia, Adv.

For the Respondent :

ORDER

Vide order dated 08.01.2024, notice was issued to the main creditor i.e. State Bank of India for their appearance as well as for filing reply and file service of affidavit. Mr. Vinod Kumar Chaurasia, Ld. Counsel appearing for the Applicant has submitted that the affidavit of service has been filed. No one has appeared on behalf of the creditor i.e. State Bank of India. List the matter before the Regular Bench on **23.02.2024**.

S/d-
(Dr. SANJEEV RANJAN)
MEMBER (T)

S/d-
(MR. MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)